

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.728/2014

this the 16th day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Shri Gaurav Yadav (aged about 27 1/4 years)
S/o Shri Rajendra Yadav presently Terminated
Group "C" (MTS) Employee while holding
Appointment against the post of Chowkidar
in the establishment of HQ CE MES Bareilly Zone Bareilly
Under Control of E-in-Chief E-in-C's Branch
R/o C/o Shri Ravi Kumar Yadav 185/8, New Nandpuri
Kanker Khera, Meerut Applicant.

(By Advocate: Shri V.P.S.Tyagi)

Versus

1. The Union of India (Through Secretary)
Ministry of Defence
South Block
New Delhi – 110 001.
2. The Engineer-in-Chief
E-in-C's Branch AHQ
Kashmir House Rajaji Marg
New Delhi.
3. The Chief Engineer MES
HQ Central Command
PIN-900450
C/o 56 APO
4. The HQ Chief Engineer
Bareilly Zone, Sarvatra Bhawan
Station Road, Bareilly.Respondents

(By Advocate: Shri Rajender Nischal)

ORDER (ORAL)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

Heard both sides.

2. The Present OA has been filed seeking reinstatement of the applicant as Chowkidar.
3. When this matter is taken up, Shri Rajender Nischal, learned counsel for the respondents produced an appointment letter dated 30.01.2016 where under the applicant has been appointed as Chowkidar.
4. In the circumstances and in view of redressal of the grievances of the applicant, the OA is disposed of, as no further orders are necessary. However, the applicant is at liberty to avail his remedies, if he is still having any other grievances, in accordance with law. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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